

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 07-11-2025 To 10-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	1820/2025	TAPAN KUMAR DAS Mobile:9433024887 Email:UJJALRAYLAWYER@GMAIL.COM	SK ABDUR RAHIM	28-11-2025	LOWER COURT ORDER DATE DOES NOT MATCH WITH PETITION
2	CRA (DB)	424/2025	BABLU DHALI Mobile:8910557893 Email:SANDIPDINDA363@GMAIL.COM	JOY CHAKARBORTY	01-12-2025	VG ID DISCLOSED
3	CRA (SB)	175/2025	MOSARAF MONDAL Mobile:9830770484 Email:YOUNUSMONDAL43@GMAIL.COM	YOUNUSH MONDAL	01-12-2025	PETITIONERS NAME NOT MACHED WITH JUDGEMENT COPY
4	CRM (A)	3797/2025	KUSH GHOSH Mobile:7001515854 Email:ADVOCATEISLAM1996@GMAIL.COM	ALIUL ISLAM	28-11-2025	1) ... DEPONENT I.D NOT ATTESTED BY COMMISSIONER
5	CRM (A)	3835/2025	SABIR SK AND ANR. Mobile:9830385057 Email:ADV.AMITABHA.G@GMAIL.COM	AMITABHA GHOSH	01-12-2025	1) ... COMPLAINANT IDENTITY DISCLOSED AT PETITION AND ANNEXURES
6	CRM (A)	3838/2025	MITHUN KISKU Mobile:7980641639 Email:TUPUR.BANERJEE999@GMAIL.COM	UPASANA BANERJEE	01-12-2025	1) ... CLARIFICATION NEEDED REGARDING POLICE STATION NAME AT WHOLE PETITION (JHARGRAM WOMEN / JHARGRAM ALL WOMEN)
7	CRM (A)	3845/2025	BIDHAN SAHA @ BIDHAN CHANDRA SAHA Mobile:9831169312 Email:SUMANTADV@GMAIL.COM	SUMANTA CHAKRABORTY	01-12-2025	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (C.M.C NO)
8	CRM (A)	3851/2025	ARIJIT ROY @ ARAJIT ROY Mobile:7005177841 Email:CHANDRIMADEBNATH633@GMAIL.COM	CHANDRIMA DEBNATH	01-12-2025	V.G. RELATIVES IDENTITY HAS BEEN DISCLOSED IN THE PETITION
9	CRM(M)	2315/2025	PARAMESWAR HALDER Mobile:9330345601 Email:DS10ABHIK@GMAIL.COM	ABHIK SHARMA	28-11-2025	1) MENTION CRM(M) CASE NO IN 1ST PARA ... 2) MENTION P.S. CASE DETAILS IN THE LETTERS ADDRESSED TO LD P.P.
10	CRM(M)	2331/2025	RABBANI AHMED @ GULAM RABBANI Mobile:9831221492 Email:SANJIDASULTANA.ADVOCATE@GMAIL.COM	SANJIDA SULTANA	28-11-2025	IN 1ST PARA, MENTION PREVIOUS REJECTION DETAILS VIDE CRM (DB)/4201/2023 BEFORE THE HONBLE HIGH COURT
11	CRM(M)	2341/2025	SANTOSH MONDAL	ROMIT DUTTA	01-12-2025	CRM(A) CASE NO MENTIONED IN PETITION

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			Mobile:6289766406 Email:ADV.ROMIYDUTTA@GMAIL.COM			NOT MATCHING WITH ORDER COPY
12	CRM(M)	2349/2025	DABLU SINGH Mobile:6291457904 Email:LEGALCHETNARUSTAGI@GMAIL.COM	CHETNA RUSTAGI	01-12-2025	P.S. DETAILS MENTIONED IN PETITION NOT MATCHING WITH F.I.R. COPY
13	CRM(M)	2351/2025	BHOLANATH MONDAL Mobile:7001451403 Email:ABHINABADANADVOCATE@GMAIL.COM	ABHINABA DAN	01-12-2025	1) MENTION CRL. MISC. APPL. CASE NO IN 1ST PARA AS PER CERTIFIED COPY ... 2) MENTION CORRECTIONAL HOME NAME IN 1ST PARA
14	CRM(M)	2352/2025	BINOY MONDAL Mobile:9830185441 Email:AMAJITDE@GMAIL.COM	AMAJIT DE	01-12-2025	SIGNED COPY OF PHOTO ID CARD OF THE DEPONENT NEED TO BE ATTACH WITH THE PETITION
15	FMAT	446/2025	DEBAJIT BAG Mobile:7595022178 Email:ABIRA12111979@GMAIL.COM	ABIRA BHATTACHARJEE	28-11-2025	WRONG LOWER COURT DISTRICT NAME MENTIONED ON PETITION
16	WPA	25213/2025	SAROJ KUMAR MODAK Mobile:9433024887 Email:UJJALRAYLAWYER@GMAIL.COM	SK ABDUR RAHIM	28-11-2025	THE HON'BLE CHIEF JUSTICE'S ADDRESSING WRONG.
17	WPA	25227/2025	REJAUL HAQUE PUROKIT Mobile:9051287382 Email:MONDALSANDIP276@GMAIL.COM	SANDIP KUMAR MONDAL	28-11-2025	LOGO NOT FOUND
18	WPA	25232/2025	TAIYAB KHAN Mobile:9875520586 Email:RESHMISHAIKADV@GMAIL.COM	RESHMI KHATUN	28-11-2025	PETITIONER SIGN MISSING ON PRAYER PAGE.
19	WPA	25257/2025	ADWAITA KUMAR BAG AND ORS. Mobile:9331015890 Email:E.BARICHAMBERS@GMAIL.COM	SK. IMTIAJ UDDIN	28-11-2025	ADVOCATE SIGN MISSING ON FORM A.
20	WPA	25296/2025	LAKSHMI PRIYA PAL Mobile:9674598935 Email:SHYAMALROYHC@GMAIL.COM	SHYAMAL ROY	01-12-2025	COURT IS WRONG.
21	WPA	25337/2025	SOMNATH GOSWAMY Mobile:9831361051 Email:PKRIYABRATABATABYAL@GMAIL.COM	PRIYABRATA BATABYAL	01-12-2025	1.PITITIONER SIGN MISSING IN PRAYER PAGE. 2. VOCA NOT FILLED. 3.INDEX NOT FILL UP.
22	WPA	25371/2025	AYODHYA PRASAD JAISWAL Mobile:8017535165 Email:SWAPNESHMALLIK.ADV@REDIFFMAIL.COM	SWAPNESH MALLIK	01-12-2025	R. I STAMP MISSING IN AFFIDAVIT

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23	WPA	25444/2025	RAMANATH SINHA Mobile:8348580493 Email:ADVBANSHIMAITY89@GMAIL.COM	BANSHI BADAN MAITY	01-12-2025	COURT NO AND NAME OF THE HON'BLE JUDGES ARE GIVEN WRONGLY IN THE PETITION.
24	WPA	25449/2025	HBARISH CHANDRA PATBANDHA Mobile:9564905423 Email:UKROYADVOCATE@GMAIL.COM	UTTAM KUMAR ROY	01-12-2025	LD. JUSTICE CHIEF JUSTICE NAME WRONG.
25	WPA	25450/2025	GOPAL CHANDRA NANDI Mobile:8348580493 Email:ADVBANSHIMAITY89@GMAIL.COM	BANSHI BADAN MAITY	01-12-2025	COURT NO AND NAME OF THE HON'BLE JUSTICE GIVEN WRONGLY IN THE PETITION.
26	WPA	25469/2025	HYTONE MERCHANTS PVT. LTD. Mobile:8017604875 Email:SHREYASHIMAITY349@GMAIL.COM	SHREYASHI MAITY	28-11-2025	COMPETENCY MUST BE PROVIDED
27	WPA	25496/2025	MANAS JANA Mobile:9734777395 Email:ASSHADV.HC@GMAIL.COM	AKASH DUTTA	01-12-2025	ALL RESPONDENTS DISTRICT MISSING
28	WPA	25503/2025	SWARUPA GHOSH AND ORS. Mobile:8910592594 Email:PATRAMADHUMITA14@GMAIL.COM	MADHUMITA PATRA	01-12-2025	RESPONDENT 9 AND 11 DISTRICT MISSING
29	WPA	25513/2025	GAUTAM MUKHERJEE Mobile:9830064297 Email:SAMIRANADVOCATE1991@GMAIL.COM	SAMIRAN MANDAL	01-12-2025	COURT NO IS GIVEN WRONGLY IN THE PETITION.
30	WPA	25531/2025	MANTU CHARAN MONDAL Mobile:9831939872 Email:TARASANKARSAMANTA.2@GMAIL.COM	TARASANKAR SAMANTA	01-12-2025	SPELLING OF THE HON'BLE CHIEF JUSTICE IS WRONG.
31	WPA	25535/2025	GOUTAM MUKHERJEE AND ANR. Mobile:9593715701 Email:SANKHABISWAS276@GMAIL.COM	SANKHA BISWAS	01-12-2025	CERTIFICATE OF POWER OF ATTORNEY IS MISSING.
32	WPA	25630/2025	AMITA BAGISH Mobile:9674212678 Email:SABITAKHUTIABHUNYA1@GMAIL.COM	SABITA KHUTIA (BHUNYA)	01-12-2025	R.I STAMP MISSING IN AFFIDAVIT.
33	WPA(P)	491/2025	RASHID ALI Mobile:9331811610 Email:IBRAHIM.HIGHCOURT@GMAIL.COM	IBRAHIM SHAIKH	01-12-2025	LOGO NOT FOUND

